

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 181 of 2018**

**IN THE MATTER OF:**

**P. Chandra Shekhar**

**...Appellant**

**Vs.**

**Wincere Inc. & Ors.**

**...Respondents**

**Present: For Appellant: - Mr. Varun Mishra, Advocate.**

**ORDER**

**08.10.2018—** It is stated that the Hon'ble Supreme Court has stayed the order of the Adjudicating Authority (National Company Law Tribunal) and deciding the question of maintainability of the main application, which is also the question raised in this appeal. In this circumstance, we are not inclined to decide the issue as the same issue is pending before the Hon'ble Supreme Court.

The appeal stands disposed of.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice Bansi Lal Bhat)  
Member(Judicial)

Ar/g